

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 21.02.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO	IA (IBC)/387/2024, IA (IBC)/384/2024, IA (IBC)/1906/2023, IA (IBC)/354/2024 in Company Petition IB/296/2022
NAME OF THE COMPANY	Manjeera Retail Holdings Pvt Ltd
NAME OF THE PETITIONER(S)	Catalyst Trusteeship Limited
NAME OF THE RESPONDENT(S)	Manjeera Retail Holdings Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/387/2024

Present: Ld. Counsel Ms. Niharika Agarwal for the Applicant.
Ld. Counsel Mr. VVSN Raju for the Respondent.

This application has been moved for urgent listing of IA(IBC)/384/2024. The IA(IBC)/384/2024 is listed today. Accordingly, this application is allowed and disposed of.

IA (IBC)/384/2024

Present: Ld. Counsel Ms. Niharika Agarwal for the Applicant.
Ld. Counsel Mr. VVSN Raju for the Respondent.

Issue notice to the Respondents by registered/speed post and through e-mail and counter be filed within 14 days. **Matter is adjourned to 04.04.2024** for filing proof of service and counter.

IA (IBC)/1906/2023

Present: Ld. Counsel Mr. Y. Suryanarayana for the Applicant.
Ld. Senior Counsel Mr. M.S. Prasad for the Respondent.

Matter is adjourned to 01.03.2024.

Contd..

(2)

IA (IBC)/354/2024

Present: Ld. Counsel Mr. G.S. Rama Rao for the Applicant.

Ld. Counsel Mr. VVSN Raju for the Respondent No.1.

Ld. Counsel Mr. Paresh Taing for the Respondent No.2.

Ld. Counsel for the Respondent No.2 undertakes to file Vakalat as well as Counter. **Matter is adjourned to 04.04.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)